

pany Limited for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed on Library. See No. LT-688/71].

- (2) (i) Review (Hindi and English versions) of the National Industrial Development Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (ii) Annual Report (Hindi and English versions) of the National Industrial Development Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Pleased in Library, see No. Lt-689/71].

REPORT OF PERMANENT INDUS
COMMISSION, 1971

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to lay on the Table a copy (Hindi and English versions) of the Annual Report of the Permanent Indus Commission for the year ended the 31st March, 1971. [Placed in Library. See No. LT-690/71].

12.25 hrs.

ESTIMATES COMMITTEE

FIRST REPORT AND MINUTES

SHRI PILOO MODY (Godhra): Sir, I beg to present the following Report and Minutes of the Estimates Committee:

- (1) First Report on the Ministry of Shipping and Transport—Visakhapatnam Port.
- (2) Minutes of the sittings of the Estimates Committee relating to First and Second Reports on the Ministry of Shipping and Transport.

SHRI S. M. BANERJEE (Kanpur): Sir, the report is very bulky!

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIRST REPORT

SHRI S. C. SAMANTA (Tamluk): Sir, I beg to present the First Report of the Committee on Absence of Members from the Sittings of the House.

MR. SPEAKER: Have you included Shri Jharkhande Rai in it? . . . Yes.

JOINT COMMITTEE ON ELECTION LAW

EXTENSION OF TIME FOR PRESENTATION OF REPORT

SHRI JAGANATH RAO (Chatrapur): Sir, I beg to move:—

“That this House do extend the time appointed for the presentation of the Report of the Joint Committee on amendments to election law upto the last day of first week of the next session.”

MR. SPEAKER: The question is:

“That this House do extend the time appointed for the presentation of the Report of the Joint Committee on amendments to election law upto the last day of the first week of the next session.”

The motion was adopted.

12.26 hrs.

DEMANDS FOR GRANTS 1971-72—Contd.

MINISTRY OF EXTERNAL AFFAIRS—Contd.

MR. SPEAKER: We will now take up further consideration of the Demands for Grants relating to the Ministry of External Affairs.

SHRI S. M. BANERJEE (Kanpur): May I make a submission? We have already tabled Call Attention Notices on two important matters pertaining to these Demands. One is about the war-threat of Yahya Khan and the other is about the reported news that there is a possibility of death sentence to Sheikh Mujibur Rehman. I would only request you to ask the hon. Minister to cover